

FORM G


INVITATION FOR EXPRESSION OF INTEREST FOR
MID-CITY SUPERSTRUCTURES PRIVATE LIMITED OPERATING IN
REAL ESTATE INDUSTRY AT MUMBAI, MAHARASHTRA
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Mid-City Superstructures Private Limited; PAN: AAJCM8765C CIN: U45400MH2015PTC267260
2.	Address of the registered office	Link Corner Mall, Junction of 24th & 33rd Road, Bandra west, Mumbai, Maharashtra, India, 400050
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Not Applicable
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	Details can be sought by emailing cirp.midcity@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	Details can be sought by emailing – cirp.midcity@gmail.com
10.	Last date for receipt of expression of interest	19.07.2024
11.	Date of issue of provisional list of prospective resolution applicants	29.07.2024
12.	Last date for submission of objections to provisional list	03.08.2024
13.	Date of issue of final list of prospective resolution applicants	12.08.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17.08.2024
15.	Last date for submission of resolution plans	16.09.2024
16.	Process email id to submit Expression of Interest	cirp.midcity@gmail.com

*As per the best available information received from the suspended Board of Directors.

Note – 1. This Form G is an extension of the original Form G issued on 30th May 2024, pursuant to which the last date for submission of EoI, after extension is kept as 19th July, 2024.




Mr. Vinod Tarachand Agrawal,
for and on behalf of M/s VCAN Resolve IPE LLP
IPE Reg no: - IBBI/IPE/0139
IP Reg No: - IBBI/IPE-0139/IPA-1/2023-24/50074
IBBI Registered Address: 204, Wall Street – 1,
Near Gujarat College, Ellis Bridge, Ahmedabad – 380006
For Mid-City Superstructures Private Limited
AFA: AA1/50074/01/300625/10040 valid till 30.06.2025
Date: 05.07.2024
Place: Ahmedabad